

COURT-1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**EP No. 02 of 2017 in
Appeal No. 338 of 2016**

Dated: 10th August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

**M. P. Biomass Energy Developers Association & Ors. Petitioner(s)
Vs.
Madhya Pradesh Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Petitioner(s) : Mr. M. G. Ramachandran
Ms. Swapna Seshadri
Ms. Neha Garg
Ms. Poorva Saigal
Ms. Shubham Arya

Counsel for the Respondent(s) : Mr. Nitin Gaur
Ms. Anuradha Mishra
Mr. Aditya Singh for R-2

ORDER

Admit. It is stated that pleadings are complete.

List the matter for hearing on **05.09.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**